

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 4004  
TO BE ANSWERED ON 04<sup>TH</sup> JANUARY, 2019**

**ADMISSIONS IN PRIVATE MEDICAL COLLEGES**

**4004. SHRI JANAK RAM:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has imposed a ban on admissions for academic session 2018-19 in large number of medical colleges;
- (b) if so, the details thereof and the reasons therefor; and
- (c) if not, the time by which the admission procedure is likely to be completed by the Government?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a) to (c): Details of Medical Colleges State/UT wise, which were not granted renewal permission for the academic year 2018-19, are at Annexure. These Colleges were not allowed renewal permissions on the recommendations of Medical Council of India (MCI) which found the Colleges deficient in terms of faculty, residents, clinical material etc. and not conforming to MCI Minimum Standard Regulations (MSRs).

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Annexure

<b>Sl.</b>	<b>State/UT</b>	<b>No. of College not allowed renewal permission for 2018-19</b>
1	Andhra Pradesh	6
2	A & N Islands	0
3	Assam	0
4	Arunachal Pradesh	0
5	Bihar	0
6	Chandigarh	0
7	Chhattisgarh	4
8	Delhi	0
9	Goa	0
10	Gujarat	1
11	Haryana	2
12	Himachal Pradesh	0
13	Jammu & Kashmir	0
14	Jharkhand	0
15	Karnataka	7
16	Kerala	9
17	Madhya Pradesh	6
18	Maharashtra	4
19	Manipur	0
20	Meghalaya	0
21	Mizoram	0
22	Orissa	1
23	Pondicherry	1
24	Punjab	0
25	Rajasthan	2
26	Sikkim	0
27	Tamil Nadu	4
28	Telangana	5
29	Tripura	0
30	Uttar Pradesh	13
31	Uttarakhand	2
32	West Bengal	1
	<b>TOTAL</b>	<b>68</b>